Annexure 4

Name of the corporate debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021;

List of Creditors as on 6th June2 022

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

	Details of claim received Details of claim admitted												Amo			
		Details of Claim received			Details of Claim admitted						I					
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										ther			any		Amou	
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								Amount	Amount	Party	voting	contin	dues,		under	
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N		reditor		claimed	claim admitted	of Claim	Security Details		Guarantee	) ´	CoC	claim		not admitted	ation	Remarks, if any
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1	. Sa	amson														clear
																The state is fourther
																The claim is for the
																property belongs to
																claimant was auctioned
																under SAFAESI for
																Rs.1,20,25,000/- as per
																the sale certificate dtd
	М	ſ														05.03.2020 and is a
2		alitha	28-01-2022	3,00,00,000										3,00,00,000		related party.
F		Tota		3,00,00,000					_	-	_	_		3,00,00,000		party.